

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-52/2006/3405/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Lal,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati, the th 26 April, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. DJKA/2023/3371 dated 20.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the afternoon of 20.04.2023 till the morning of 24.04.2023 (after court hours)**. The next seniormost Judicial Officer shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/3406/A, dated , 26-04-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
